



**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):  
TIS HAZARI COURTS, DELHI**

**ORDER**

The following Sr. Personal Assistants / Personal Assistants are hereby detained and directed to report in the Office of Central District Legal Services Authority, Room No. 287, Tis Hazari Courts, Delhi sharp at 09:30 am positively for duty in National Lok Adalat, scheduled to be held on 09.05.2026 (Second Saturday) at Tis Hazari Courts, Delhi :-

Sl. No.	Name of the Official	Designation & Employee Code	Present Place of Posting
1.	Ms. Sakshi Swami Mob. No: 8448859011	Sr. Personal Assistant EC : 62869008	in the Court of Ms. Mayuri Singh, Ld. District Judge-03, Central, Tis Hazari Court, Delhi.
2.	Ms. Anjalika Kashyap D/o Sh. Vijender Kumar Mob. No: 8766273240	Sr. Personal Assistant Newly Appointed	in Office Pool, Admin-1, Central, Tis Hazari Court, Delhi.
3.	Ms. Savita Yadav Mob. No: 9619544058	Personal Assistant EC : 27716680	in the Court of Sh. Virender Kr. Kharta, Ld. ASJ (FTC)-02, Central, Tis Hazari Court, Delhi.
4.	Ms. Sumaiyya Mob. No: 9811509698	Personal Assistant EC : 83620331	in Mediation Centre, Tis Hazari Court, Delhi.
5.	Ms. Akasnksha Rathi Mob. No: 7042711778	Personal Assistant EC : 74077930	in the Court of Ms. Shilpi Jain, Ld. ASJ-02, Central, Tis Hazari Court, Delhi.
6.	Ms. Jiya Kapoor Mob. No: 9873138421	Personal Assistant EC : 70930592	in the Court of Ms. Shilpi Jain, Ld. ASJ-02, Central, Tis Hazari Court, Delhi.
7.	Sh. Tajinder Singh Mob. No: 8860006565	Personal Assistant EC : 44226383	in the Court of Ms. Harshita Mishra, Ld. CJM, Central, Tis Hazari Court, Delhi. .
8.	Sh. Vikas Mob. No: 9650939472	Personal Assistant EC : 98211298	In the Court of Ms. Dhanashree Deka, Ld. SCJ-cum-RC, Central, Tis Hazari Courts, Delhi.
9.	Ms. Jyoti Mob. No: 9871530133	Personal Assistant EC : 3516/76762317	in the court of Sh. Gopal Krishan, Ld. JSCC-cum-ASCJ-cum- Guardian Judge-01, Tis Hazari Court, Delhi.
10.	Sh. Rinku Mob. No: 8936925720	Personal Assistant EC : 75360258	in the court of Sh. Gopal Krishan, Ld. JSCC-cum-ASCJ-cum- Guardian Judge-01, Tis Hazari Court, Delhi.

11.	Ms. Akanksha Mob. No: 8810374545	Personal Assistant EC : 38255152	in the court of Sh. Bharat Aggarwal, Ld. ACJ-cum-ARC, Central, Tis Hazari Courts, Delhi.
12.	Sh. Deepak Kumar Mob. No: 8076711001	Personal Assistant EC-13871961	in Office Pool, Admin-1, Central, Tis Hazari Court, Delhi.
13.	Sh. Rustam Ali Mob. No: 7042831246	Personal Assistant EC : 38015617	in Office Pool, Admin-1, Central, Tis Hazari Court, Delhi.
14.	Sh. Manish Negi Mob. No: 8368666514	Personal Assistant EC : 35213254	in Office Pool, Admin-1, Central, Tis Hazari Court, Delhi.
15.	Sh. Tejveer S/o Sh. Vinod Mob. No: 9728411406	Personal Assistant Newly Appointed	in Office Pool, Admin-1, Central, Tis Hazari Court, Delhi.
16.	Sh. Harsh Khokhar S/o Sh. Vikram Singh Mob. No: 9315874102	Personal Assistant Newly Appointed	in Office Pool, Admin-1, Central, Tis Hazari Court, Delhi.

**Note:-**

1. All the Sr. Personal Assistants/Personal Assistants are hereby informed that no exemption will be entertained in this regard.
2. Non-compliance of the above directions or proceeding on leave shall be viewed seriously.

*(Handwritten Signature)*

(ANJU BAJAJ CHANDNA)

Principal District & Sessions Judge (HQs), Delhi

38024 - 38054

No. \_\_\_\_\_ /Admn.I(HQs)/T&P/NLA/2026

Dated, Delhi the 07 MAY 2026

**Copy forwarded for information and necessary action to :-**

1. The Member Secretary, Delhi State Legal Services Authority, Rouse Avenue Courts Complex, New Delhi.
2. The Secretary, CDLSA (Central), Tis Hazari Courts, Delhi.
3. The Officer In-charge, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
4. Personal Office of the undersigned.
5. PRO/APRO, Tis Hazari Courts, Delhi.
6. Dealing Assistant, R&I Branch for uploading on LAYERS.
7. Web-site Committee, Tis Hazari Courts, Delhi.
8. Officials Concerned for necessary compliance.

*(Handwritten Signature)*

Principal District & Sessions Judge (HQs), Delhi